

E. No.39/15

New No.77786/16

27.06.2020

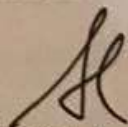
File was not taken up on 28.04.2020 in view of order bearing no. 7225-7305/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 15.04.2020 passed by the Ld. District & Sessions Judge (HQ) and the case was adjourned to 27.06.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of the order bearing no. 11598-11728/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 14.06.2020 passed by the Ld. District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 22.10.2020.

  
(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
27.06.2020

E. No.1041/14

New No.77712/16

27.06.2020

File was not taken up on 28.04.2020 in view of order bearing no. 7225-7305/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 15.04.2020 passed by the Ld. District & Sessions Judge (HQ) and the case was adjourned to 27.06.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of the order bearing no. 11598-11728/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 14.06.2020 passed by the Ld. District & Sessions Judge (HQ).

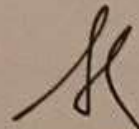
Present: Mr. D.K. Jain, Ld. Counsel for the petitioner.

None for the respondent.

Ld. Counsel for the petitioner requests that arguments on the application for leave to defend be heard. He submits that he has spoken to Mr. Ashish Kapoor, Ld. Counsel for the respondents and has requested him to join these court proceedings being conducted through video conferencing. He submits that the said ld. counsel has refused to join the court proceedings on the ground that he is not prepared with the case.

A lenient view is taken and the matter is adjourned since no one is present on behalf of the respondents. Another opportunity is granted to the respondents for addressing arguments.

To come up for arguments on the application for leave to defend on 27.07.2020 at 12:30 PM.



(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi, 27.06.2020